

earned at erstwhile rates, resulting in increased combined earning by more than Rs. 1050 crores.

**Supply of coal to thermal power plants in NER**

4816. SHRIMATI NAZNIN FARUQUE: Will the Minister of COAL be pleased to state:

(a) whether the State Government of North Eastern Region (NER) have submitted any proposals to the Central Government for supply of coal to thermal power plants under coal linkage scheme, as per their requirements;

(b) if so, the details thereof ; and

(c) the action taken by the Central Government to ensure adequate supply of coal to thermal power plants of those States?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) Applications seeking long term coal linkage/ Letter of Assurance (LoA) for setting up 2 x 30 MW thermal power project at Chandrapur and 2 x 250 MW thermal power project at Margherita, in Assam, were received by the Ministry of Coal and sent to Ministry of Power for their comments/ recommendation. Ministry of Power has, so far, not recommended these projects for grant of LoA.

(c) NTPC is setting up 3 x 250 MW power project at Bongaigaon, Assam. Their one unit each of 250 MW is likely to be commissioned during 2013-14, 2014-15 and 2015-16, for which Ministry of Coal has already issued instructions to Coal India Limited (CIL) to sign Fuel Supply Agreement for supply of coal.

**Show-cause notices to coal blocks**

4817. SHRIMATI GUNDU SUDHARANI: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that the Ministry has issued show-cause notices to 58 coal block holders for non-usage of coal blocks allocated to them;

(b) if so, the details of each of the coal block holders whom such notices have been issues;

(c) whether the remaining 97 coal blocks allocated between 2004 to 2009 have started their operations; and

(d) if not, the action the Ministry is proposing to take on them?